NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI RAVIKUMAR DURAISAMY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: Mr. Saikumar Shivmurthi Javalkoti V/s. Astute Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
1	AJAY M.	PCI For	Angontaika
	ANTARKA	R Resp	J.J
		ORDER /397-398/NCLT/MB/MAH/2	013

- 1. None from the side of the Petitioner present when the case was called. Learned Representative of the Respondent is present.
- He stated that the amended copy of the Petition is served in the recent past, seeking time to file reply in respect of amended Petition.
- 3. Time is granted. Reply to be filed on or before 18.08.2017. Copy to be served on the other side.
- Matter is now listed for hearing on 06.09.2017.
- 5. The Respondent is directed to communicate the next date of hearing to the Petitioner.

ba/

Ravikumar Duraisamy Member (Technical) Dated : 26.07.2017.

Sd/-1-

M.K. Shrawat Member (Judicial)